

**Shrimati Jyotsna Chanda:**  
**Shri S. R. Damani:**  
**Shri K. N. Pandey:**  
**Shri Ramachandra Veerappa:**  
**Shri Chandra Jeet Yadav:**

Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that the Delhi Municipal Corporation is running in deficit and some steps have been taken to increase its revenues, and

(b) if so, the details thereof ?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b) A statement is laid on the Table of the House [Placed in Library See No LT-1096/67]

### मद्य निषेध

\*1243. श्री श्रींकार लाल बेरवा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि केन्द्रीय सरकार सिद्धान्त रूप से पूर्ण मद्य-निषेध में विश्वास रखती है;

(ख) यदि हा, तो टेक चन्द समिति की सिफारिशों को कहा तक क्रियान्वित किया गया है; और

(ग) कब तक पूर्ण मद्य निषेध लागू हो जाने की संभावना है ?

गृह-कार्य मंत्रालय ने राज्य मंत्रों (श्री बिद्याचरण शुक्ल) : (क) राष्ट्र की नीति मद्य-निषेध के पक्ष में है ।

(ख) जहां तक टेकचन्द समिति की सिफारिशों का मद्य-निषेध सम्बन्धी वर्तमान कानून के ज्यादा झुन्डी प्रकार क्रियान्वयन से सम्बन्ध है, इस बारे में राज्य सरकारें उत्तरदायी हैं । राज्य सरकारों ने इन सिफारिशों को अधिकांशतः स्वीकार कर लिया है और अपने वित्तीय साधनों के अनुसार

उनको क्रियान्वित कर रही है । मद्य-निषेध-हीन क्षेत्रों में मद्य-निषेध लागू करने के बारे में सिफारिशों को क्रियान्वित करने के लिये राज्यों को तैयार करना सम्भव नहीं हो सका किन्तु अभी तक यह प्रश्न विचाराधीन है ।

(ग) इस बारे में समय की कोई सीमा निश्चित करना सम्भव नहीं है ।

### Joint Consultative Machinery

\*1244. Shri S. M. Banerjee:  
 Shri Madhu Limaye:

Will the Minister of Home Affairs be pleased to state

(a) whether there had been a deadlock in the Joint Consultative Machinery on certain important questions,

(b) if so, the questions on which agreement could not be reached; and

(c) the steps taken by Government in this regard ?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) At the meeting of the National Council held on 29th and 30th May, 1967, the Staff side were not satisfied with the statements made on behalf of the Official side and wanted to report back to their respective organisations. The meeting was accordingly adjourned

(b) The three issues on which the Staff side was not satisfied with the stand taken by the Official side were.

(i) The decision of the Government to take powers to retire an employee who has attained the age of 50 years or completed 25 years of service, whichever is earlier, on 3 months' notice on grounds of inefficiency or corruption;

(ii) the contention that unless a Commission of Inquiry had been appointed in consultation with the Staff side of J.C.M., the restriction in the Scheme

that matters determined by Government in accordance with the recommendations of a Commission shall not be arbitrable for 5 years cannot apply, this question was raised with particular reference to the report of the Gajendragadkar Commission which had been appointed prior to the inauguration of the JCM scheme; and

(ii) Reversion to pre-emergency working hours on withdrawal of Emergency

(c) The Staff side of the National Council have appointed a 15-man Steering Committee, which in turn has nominated four members of the Council to maintain contacts with the Government. An informal meeting was held with these four members on 14th July, 1967 by the Cabinet Secretary and Secretary (Services) in the Ministry of Home Affairs. It is proposed to maintain contacts with the staff side through this four-man group

**Home Science Institute for Women in U.P.**

\*1245. Shrimati Sushila Rohatgi. Will the Minister of Education be pleased to state

(a) whether it is a fact that a sum of Rs 12 lakhs given by the University Grants Commission for the construction of Home Science Institute for Women in Uttar Pradesh was lying unutilized for want of formal Government sanction,

(b) whether this Institute would be one of the few in India and the first one in U.P., and

(c) if so, the circumstances leading to the project being held up?

**The Minister of Education (Dr. Triguna Sen):** (a) to (c) — On the recommendations of an Expert Committee, the University Grants Commission has approved the proposal of the Agra University to set up an Institute for Home Science, involving a non-recurring expenditure of Rs. 8.95 lakhs and a recurring expen-

diture upto Rs. 1.45 lakhs per annum. Assistance from the University Grants Commission is limited to 50% of the approved expenditure (except in the case of Library Books for which 100% grant is provided) subject to the following conditions —

(1) the balance of the expenditure involved will be met by the University/State Government, and

(2) recurring grants for the scheme will be payable by the Commission only during the Fourth Plan period

Confirmation of the acceptance of these conditions is awaited from the University. No grants have so far been released by the Commission for this purpose

**Seizure of Foreign Currency from Trade Union Offices in Bombay**

\*1246. **Shri George Fernandes:**  
**Shri Madhu Limaye:**  
**Shri J. H. Patel:**  
**Shri Uma Nath:**  
**Shri P. Gopalan:**  
**Shri Jyotirmoy Basu:**  
**Shri E. K. Nayanar:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some Trade Union Offices have been raided in Bombay in the recent weeks and considerable amount of foreign currency seized,

(b) how many persons have been arrested in this connection, and

(c) what steps are being taken by Government in the matter?

**The Minister of Home Affairs (Shri Y. B. Chavan):** (a) The office of the Steel Mazdoor Sabha was searched on 31st May, 1967, by the Bombay police in connection with a criminal case. No foreign currency was recovered during the search.

(b) Three persons have been arrested

(c) The investigation of the case is in progress.